

FORM A
PUBLIC ANNOUNCEMENT
*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*
FOR THE ATTENTION OF THE CREDITORS OF
BIRD DELHI GENERAL AVIATION SERVICES PRIVATE LIMITED
(Formally known as BIRD EXECUJET AIRPORT SERVICES PVT LTD)

RELEVANT PARTICULARS

1.	Name of corporate debtor	BIRD DELHI GENERAL AVIATION SERVICES PRIVATE LIMITED (Formally known as BIRD EXECUJET AIRPORT SERVICES PVT LTD)
2.	Date of incorporation of corporate debtor	17 Aug, 2005
3.	Authority under which corporate debtor is incorporated/registered	ROC- Delhi
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U62100HR2005PTC035829
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address : 422, UDYOG VIHAR, PHASE-III, GURGAON, HARYANA, Haryana, India Address at which the books of account are to be maintained E-9, CONNAUGHT HOUSE, CONNAUGHT PLACE, NEW DELHI, Delhi, India, 110001
6.	Insolvency commencement date in respect of corporate debtor	07/11/2025
7.	Estimated date of closure of insolvency resolution process	06/05/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	ANKUR BANSAL IBBI/IPA-003/ICAI-N-00370/2021-2022/1382
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address :- SCO 66 ,SECTOR 47D, Chandigarh, 160047 Email ID :- ip.caankur@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address :- SCO 66 ,SECTOR 47D, Chandigarh, 160047 Email ID :- cirp.birdair@gmail.com
11.	Last date for submission of claims	21/11/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : www. ibbi.gov.in Physical Address : SCO 66, SECTOR 47D, CHANDIGARH

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **BIRD DELHI GENERAL AVIATION SERVICES PRIVATE LIMITED** (Formally known as BIRD EXECUJET AIRPORT SERVICES PVT LTD) on 07/11/2025.

The creditors of **BIRD DELHI GENERAL AVIATION SERVICES PRIVATE LIMITED** (Formally known as BIRD EXECUJET AIRPORT SERVICES PVT LTD), are hereby called upon to submit their claims with proof on or before 21/11/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class NA in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Sd/-

ANKUR BANSAL

Date : 07/11/2025, Place : CHANDIGARH

unt details
payment
demand
GS/NEFT

Name: ACRE-
Bank Name:
K LTD, Bank
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000042112,
ISKL0000901

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a Loni Shakti
id plot of land
connections,
ities thereon.
ide Road

Name: ACRE-
nk Name: IDBI
Bank Account
2000042112,
BKL0000901

(Without Roof
Shakti Khand-
je, North - Plot

eficiary Name:
RE-158-Trust,
k Name: IDBI
JK LTD, Bank
ccount No.
102000041876,
FSC code:
KL0000901

asuring 23.95
Plot No. 946,

the immovable
trust mentioned

column.

horized Officer
Enterprise Ltd

